

राष्ट्रीयहरितअधिकरण / National Green Tribunal  
प्रधानन्याय पीठ / Principal Bench  
फरीदकोट हाउस, कॉपरनिकस मार्ग / Faridkot House, Copernicus Marg  
नई दिल्ली / New Delhi – 110001

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**NOTICE**

NGT/PB/61/Admn/2014/ 399

Date: 26<sup>th</sup> August, 2020

It is hereby notified to all concerned, who have applied for direct recruitment to the post of **Assistant (Judicial)** in NGT against **Advertisement no. NGT/PB/61/Advt./2014 dated 07-8-2019/440** that the following has been decided by the Competent Authority :

- (i) The number of vacancies stands increased from three to six.
- (ii) All incomplete applications (including those where the marks of graduation/LL.B have not been disclosed or were yet to be awarded on the date of advertisement) be summarily rejected.
- (iii) Candidates to be shortlisted on the basis of their academic qualification [35 marks for Graduation, 35 marks for LL.B (or 70 marks for Graduation-cum-LL.B Degree), and experience of having worked in any Government department/ organization [30 marks (weightage of 6 marks for 1 completed year, 12 marks for 2 completed years and so on, upto maximum 30 marks for 5 completed years and above)], calculated on proportional basis to the marks obtained in respective courses and years served, respectively.
- (iv) Shortlisted candidates will be called for interactive session. Selection shall be based on assessment in such interactive session.
- (v) Final appointment will be subject to the candidate(s) fulfilling the eligibility conditions, verification of their academic and experience certificates and other formalities.

List of shortlisted candidates shall be uploaded on the NGT website in due course.

  
26/8/2020  
(Ashu Garg)  
Registrar General